

[*Translation*][*English*]**Passenger facilities at Bareilly Junction**

2204. SHRISANTOSH KUMARGANGWAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether representations have been received to increase various passenger facilities at Bareilly junction;

(b) if so, the details thereof; and

(c) the action proposed to be taken thereon?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). Yes, Sir. Representations were received for providing additional retiring rooms, improvement to public address system and other amenities at Bareilly Junction Station.

(c) The following additional facilities have been provided:—

- (i) Dormitory type retiring room having four beds;
- (ii) Hot line connection with Central Enquiry Office, Moradabad;
- (iii) Pre-recorded information about running of trains on telephone;
- (iv) Additional staff on face-to-face enquiry counter;
- (v) Improvement in Public Address system;
- (vi) Display board and automax message facility in reservation office.
- (vii) New furniture in retiring room and waiting room.

**Power Shortage in Andhra Pradesh**

2205. SHRIMATI T. MANNEMMA: Will the Minister of ENERGY be pleased to state:

(a) whether Andhra Pradesh has been experiencing acute power shortage;

(b) whether the Super Thermal Power Stations located in that State and the Southern Power Grid are supplying any power to that State to meet the situation; and

(c) if not, the steps taken or proposed to be taken by Union Government to tide over the crisis in the State?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) During April, 1989 to February, 1990, Andhra Pradesh faced a power shortage of 9.2%.

(b) Assistance is being provided to Andhra Pradesh from Super Thermal Power Station located in Andhra Pradesh and from the Southern Grid in accordance with day-to-day availability of power.

(c) In order to tide over the power shortage, it is tentatively envisaged to add an additional capacity of about 2300 MW in Andhra Pradesh during the 8th Five Year Plan subject to the availability of financial resources and other inputs. In addition, Andhra Pradesh will get its share from the Central Generating Stations to be established in the Southern Region.

**Berths Quota at Udumalpet and Pollachi Stations**

2206. SHRI B. RAJARAVI VARMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a great public demand to increase the quota of second class berths allotted for passengers travelling from Udumalpet and Pollachi by the Blue Mountain Express; and

(b) if so, the action taken by Government in this regard?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) An additional quote of two second class berths each at Udumalpet and Pollachi Stations by 6006 Nilgiri Express (Blue Mountain Express) is being allotted from 01.05.1990.

[*Translation*]

#### **Declaration of Bundelkhand Region as Free Zone Area**

2207. SHRI RAJENDRA AGNIHOTRI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have declared Bundelkhand region in M.P. and U.P. as industrially backward;

(b) whether Government propose to declare it a Free Zone Area by constituting Bundelkhand Industrial Development Authority;

(c) if not, whether Government are considering new schemes to remove backwardness of that area; and

(d) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (d). The industrialisation of a region in a particular State/States including setting up of any Authority for industrial development is primarily the responsibility of the State Governments concerned. How-

ever, in order to promote industrialisation and reduce regional imbalances, the Central Government offers a number of incentives such as priority in the grant of industrial licences, concessional finance, exemption from income-tax etc. to entrepreneurs setting up units in centrally declared backward areas. In the case of Bundelkhand region falling in Uttar Pradesh and Madhya Pradesh, ten districts of the region have been declared as backward by the Central Government and are eligible for the above mentioned concessions. In addition, Central Government has also sanctioned 3 Growth Centres in the Districts of Banda, Jalaun and Hamirpur in UP and one Growth Centre in District Panna in MP under the 'No Industry District' Infrastructural Development Scheme.

[*English*]

#### **Shuttle Railway Service Between Ultadanga and Salt Lake Stadium**

2208. SHRI RADHIKA RANJAN PRAMANIK: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to introduce a shuttle railway service between Ultadanga railway station and Salt Lake Stadium; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Does not arise.

[*Translation*]

#### **Complaints Against LPG Agencies in Etah, U.P.**

2209. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state: